

JAMMU AND KASHMIR LEGAL SERVICES AUTHORITY

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Notice

In order to ensure a steady stream of Pro Bono Lawyers at U.Ts level, Hon'ble the Chief Justice, High Court of J&K and Ladakh approved a panel of 41 lawyers practising in the U.Ts of J&K & Ladakh.

To make these empanelled lawyers aware about the functioning of Nyaya Bandhu Panel, a virtual conference has been convened by the Department of Justice, Ministry of Law & Justice, Govt. of India on Thursday, September 29, 2022 at 4:00p.m. The link shall be shared in due course.

Member Secretary

J&K Legal Services Authority (Officer Incharge Nyaya Bandhu Panel)

Copy to the:-

- 1. Registrar General, High Court of J&K and Ladakh for information.
- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information of his Lordship.
- Deputy Secretary (Justice-1 & Access to Justice and Legal Aid to Poor) for information and with the request to create link for virtual conference.
- 4. All the Pro Bono lawyers.
- Incharge websites of High Court of J&K and Ladakh, J&K Legal Services Authority and Ladakh Legal Services Authority for uploading.